

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.120

IA-343/2021

In

IB-889(ND)/2019

IN THE MATTER OF:

M/s. Sonal Anand

...OPERATIONAL CREDITOR

Vs.

M/s. International Trenching Pvt. Ltd..

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 15.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gautam Singhal, Adv for the Respondent no. 6 (Dewan Housing Finance Corporation Ltd)

For Respondent : for Respondent no. 5 Deutsche Bank in IA no. 343 of 2021: Advocate Mr. Rahul Tyagi and Advocate Mr.Akshay Kapoor

ORDER


IA-343/2021 :


Heard the submissions made by the erstwhile IRP in the matter.

This is an Application regarding the remuneration of the IRP. Counsel for Respondents 1, 5 & 6 is present. Two weeks' time is granted to them for filing their reply.

Serve Notice on Respondent-2, 3 & 4 for filing their reply within 3 weeks. Post the matter after 4 weeks.

List on 07.9.2021.

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MEMBER (TECHNICAL)

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(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit